

14

# THE CENTRAL ADMINISTRATIVE TRIBUNAL

## JAIPUR BENCH, JAIPUR

### ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant ( s )

Respondent ( s )

Advocate for Applicant ( s )

Advocate for Respondent ( s )

NOTES OF THE REGISTRY

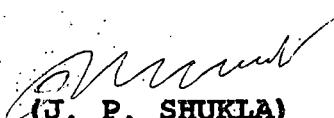
ORDER OF THE TRIBUNAL

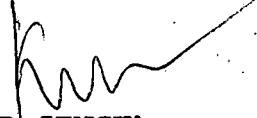
CP No. 67/2005 in OA No. 490/2002.

28.05.2007.

Mr. P. N. Jatti counsel for the applicant.  
Mr. Tej Prakash Sharma counsel for the respondents.

Learned Counsel for the respondents submits that the order passed by this Tribunal has been stayed by the Hon'ble High Court. In view of this specific development the matter is adjourned sine die. The applicant may approach the Tribunal only after the disposal of the writ petition in Hon'ble High Court.

  
(J. P. SHUKLA)  
ADMINISTRATIVE MEMBER

  
(KULDIP SINGH)  
VICE CHAIRMAN

P.C./

Copy given vide no  
S-25 & S-26

